

**THE GAUHATI HIGH COURT**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION NO.62**

**Dated Guwahati the 26<sup>th</sup> September, 2024**

The Gauhati High Court has been pleased to notify that henceforth, all appeals from decrees of Commercial Courts and Commercial Divisions to the Commercial Appellate Division Bench u/s 13 (1A) of the Commercial Courts Act, 2015, shall be registered as “**Comm. App. Div.**” under category code **10306**. An *ad valorem* Court Fee corresponding to the value of the original suit shall be levied in consonance with the Court Fees Act, 1870, as amended by the Assam Amendment Act, 1972, for Filing Such Comm. App. Div. cases in the Gauhati High Court.

This notification will come into force with immediate effect.

**By Order,**  
(*Sd/-S.K.Poddar*),  
**REGISTRAR GENERAL**  
**Dated 26.9.2024**

**Memo No. HC. III-07/2015/3815-3831/G**  
**Copy to:**

1. The Registrar (Vigilance/Judicial/Administration/Establishment), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
3. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati, Guwahati.
5. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
6. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
7. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
8. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
9. The Joint Registrar(s)/ Deputy Registrar (s)/ Asstt. Registrar (s), Gauhati High Court, Guwahati.
10. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
11. The Special Officer, Translation Wing, Gauhati High Court, Guwahati
12. The P.S. to Hon'ble Mrs./Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
13. The Project Manager, Gauhati High Court, Guwahati. **He is requested to upload this Notification in the website of the Gauhati High Court.**
14. The Court Manager, Gauhati High Court, Guwahati.
15. The A.O. (Judicial), Filing/Bench Section, Gauhati High Court, Guwahati.
16. The A.O. (Judicial), \_\_\_\_\_, Gauhati High Court, Guwahati.
17. The Court Master(s), Gauhati High Court, Guwahati
18. The CA to Registrar General, Gauhati High Court, Guwahati
19. Notice board.

*Sd/-*  
*26.09.2024*  
**REGISTRAR GENERAL**

*Poddar*  
*26/9*